

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 1263/2022, IA 1233/2020, IA 113/2022 IN
C.P.(IB)-1765(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2022**

**NAME OF THE PARTIES: - IA 1263/2022 Maharashtra State
Electricity Distribution Company
Limited
IA 1233/2020 Shailesh Verma
V/s
Maharashtra State Electricity
Distribution Company Limited
IA 113/2022 Maharashtra State
Electricity Distribution Company
Limited
V/s
Shailesh Verma
IN THE MATTER OF
Raj Infrastructure Development
(India) Pvt Ltd.
V/s
Lavasa Corporation Ltd.**

APPEARANCE

FOR RP : Adv. Ashish Kamat, a/w Salonee Kulkarni,
Kriti Kalyani i/b Shardul Aamrchand Mangaldas & Co. for the
Resolution Professional

FOR RESPONDENT : Adv. Sr. Counsel Zal Andhyarujina, Kiran
Gandhi, Aakash Kothari a/w Adv. Revati Desai for Applicant
(MSEDCL) & in IA 1233 of 2020 for Respondent (MSEDCL) IA 1263 of
2022 and IA 113 of 2022

FOR COC : Adv Shiraj Khambete for the CoC

Section : 60(5) of the Insolvency and Bankruptcy Code, 2016.

ORDER

The matter is taken up through Virtual Hearing (VC).

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Part Heard. List the matter for hearing on **15.06.2022**. High on board.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
09.06.2022
AARTI

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)